

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 71 of 2013

Dated : 6th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd.

... **Appellant(s)**

Versus

Madhya Pradesh Electricity Regulatory Commission... **Respondent(s)**

Counsel for the Appellant (s) : **Mr. Anand K. Ganesan**
Ms. Swagatika Sahoo

Counsel for the Respondent(s): **Mr. C.K. Rai for R-1**
Mr. Gaurav Agarwal
Mr. M.R. Shamshand for Caveator

ORDER

The learned counsel for the Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 24.05.2013 after serving copy on the other side.

Post the matter for hearing on **29.05.2013**. In the meantime, proceedings before the Commission may not go on.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt